

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

28-09-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/471/2018

PETITION NUMBER : CP/490/IB/2018

NAME OF THE PETITIONER(S) : Madhava Rao srinivasan (IRP)

NAME OF THE RESPONDENTS : A.S.E Janakinathan & 3 others

UNDER SECTION : 9 Rule 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

1 JAYANTHA
VISWANATHAN

DCS
Representing the RP

Jayant

ORDER

Representative for the IRP is present, submitted that the circumstances which were being faced by the IRP at the time of filing Application have got changed, and one of the creditors has filed the claim. Now, he is in a position to proceed with the CIR Process. The prayer is allowed. The Application is **dismissed as withdrawn.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)